

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 291-2020

Gandha Vishant Kamat..... **Petitioner****V e r s u s****Member Sectary,
NGPDA & ors.**..... **Respondents**

Adv. A. D. Bhobe with Adv. Sagar Sarmalkar for the Petitioner .
Adv. H. D. Naik with Adv. Mr. Pankaj Vernekar for Respondent no.1.
Adv. Nigel Da Costa Frias for the Respondent no.3

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 4th November, 2020.

ORDER:

The third respondent is said to have just filed the reply. The petitioner's counsel seeks time to go through it.

2. Post the matter on 4/12/2020.
3. Interim relief to continue.

DAMA SESHADRI NAIDU, J.

AP/-